GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2927 TO BE ANSWERED ON 16.12.2015

COMMERCIAL DEVELOPMENT OF LAND

2927. SHRIMATI POONAM MAHAJAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether commercial development of railway land in Mumbai, specifically in the four railway plots at Thane, Bandra, Mulund and Bhandup has been stalled due to failed tenders which has caused the Government a huge loss of revenue;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the details of the budget allocated and utilised for these projects in the last two years;
- (d) whether the Government is aware that the railway land earmarked for commercial development have been encroached by shanty units; and
- (e) if so, the details of the steps taken by the Government to remove such encroachment of railway land and effectively use them for commercial development of the railway land?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) and (b): As Commercial development of Railway land in Mumbai area viz., Thane, Mulund and Bhandup was not found feasible/commercially viable, no tender had been invited for these sites. For Bandra site, tenders were invited in the past which did not materialise. However, there was no revenue loss due to this.

- (c): Projects related to commercial development of Railway land are revenue generating projects and Railway does not incur any expenditure in execution of such projects. As such, no budget had been allotted for these projects during the last two years.
- (d): Land in Mumbai area earmarked for commercial development is free from encroachments.
- (e): Does not arise.
